

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/7654/2020**

This the 27<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Surya Jabeen, W/o Hilal Ahmad, R/o Tangmarg, Ahrabal, Tehsil Damhal Hanjipura, District Kulgam, Aged 31 years & Anr. ....**Applicants**

(Advocate:- Mr. M.A Beigh - Not Present)

**Versus**

1. State of J&K through Commissioner Secretary to Govt. Education Department, Civil Sectt., Jammu/Srinagar & Ors. ....**Respondents**

(Advocate: Mr. Rajesh Thappa, DAG)

**O R D E R  
I O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, they have not joined the conference today.

2. On the previous date i.e. 27.04.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil